यह फैसला किया है कि 1968 अप्रैर 1974 में डाक तार विभाग के हडतालों के कारण जिन कर्मचारियों के खिलाफ अनुशासनिक कार्यवाहियां की जा रही थी उन्हें समाप्त किया जाय । इन हड़तालों के कारण कर्म-चारियों के ऊपर जो अयोग्यतायें लगाई गई थीं उन सब को दूर कर दिया जायगा और उन को उन के मूल स्थान, पोजेशेंस फिर से मिल जायेंगे ।

मेरे इस मंत्रालय के कार्यभार ग्रहण करने के बाद विभाग के ग्रधिकारी और डाक-तार कर्मचारी संघों के नेता मुझ से मिले है। ग्रधिकारियों और डाक-तार कर्मचारियों ने जो उत्साह दिखलाया है उस से मैं बहुत प्रभावित हुआ हूं। इन सभी ने बेहतर और ग्रधिक विनीत सेवायें देने के कार्य में मेरी सहायता करने का वचन दिया है। मुझे इस बात में जरा भी शक नहीं है कि निकट भविष्य में ही इस के ग्रच्छे नतीजे प्राप्त करने में हमें सहायता मिलेंगी।

II. Derailment of Mangalore Madras Eixpress at sevur Stafe of Southern Railway on March 30, 1977

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE); Sir, I regret very mudh to inform this House that at about 12.50 hrs. on 30-3-1977, while No. 28 Up Mangalore-Madras Express, with a load of 16 coaches and hauled by a diesel engine, was running through Sevur station on Katpadi-Arkonam broad gauge double line section on Madras division of Southern Railway, 9 coaches marshalled '5th to 13th from the train engine derailed, of which six coaches capsized. The Up line was obstructed but the Down line remained free for through traffic.

As a result of the accident, 6 per-

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sons are reported to have been killed, 17 sustained grievous injuries and another 33 received minor injuries so far. On receipt of information about the accident, Assistant Medical Officer, Katpadi proceeded to the site immediately. Medical Relief Trains from Madras and Jolarpettai and road ambulances were rushed to the site. General Manager and Chief Medical Officer, Southern Railway accompanied by other Heads of Departments, Divisional Superintendent, Madras and other Divisional Officers rusliied to the site by road to supervise relief and rescue operations. All the injured person_s were taken to Vel-lore by road ambulances and admitted in Mission Hospital and the Gov-* eminent Hospital. Exgratia payment to the next of kin of the dead and to the injured has been arranged.

Additional Member Mechanical, Railway Board has proceeded to the site of accident by air.

The Additional Commissioner of Railway Safety is likely to commence his statutory inquiry into this accident on 1-4-1977.

One more information is to be added. This i_s the latest information. With the death of 2 more persons in Government Hospital, Vellore, today morning, the number of dead is now 8 and the number of grievously injured persons is 15.

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THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, 1 have listened with great nterest to the speeches made by honourable Members and I wish to assure them that their comments as well as suggestions will receive my fullest attention when I take up the task of making the Budget for 1977-78. This Government has been in power only for a few days and has, therefore, not had any time to work out a programme of action which it will implement in the coming years.